

(TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA)

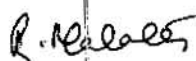
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF DIRECT TAXES.

New Delhi, March 19, 98.

NOTIFICATION

No. (F.No.204/11/96 ITA-II). It is notified for general information that Charotar Housing Finance Ltd., Anand, has been approved by the Central Government as a Housing Finance Company for the purposes of Section 36 (1)(viii) of the Income Tax Act, 1961, for the assessment years 1997-98 & 1998-99.

The approval is subject to the condition that the company will conform to and comply with the provisions of Section 36 (1) (viii) of the Income-tax Act, 1961.


(Malathi R. Sridharan)


Under Secretary to the Government of India)

Notification No. - 1056L - (F.No.204/11/96 ITA-II).

To,
The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to:

1. M/s, Charotar Housing Finance Ltd., Anand.
2. CCIT Gujarat with a request to forward a copy to concerned A.O. for information and necessary action.
3. All Chief Commissioners of Income-Tax and Directors General of Income-Tax.
4. C&AG of India (40 Copies).
5. J.Secy. & Legal Advisor, Min. of Law, N. Delhi.
6. Addl. Secy. (Admn.), Deptt. of Revenue, New Delhi.
7. Bulletin Section, DIT (RSP & PR) , New Delhi.
8. C.E.I.B., New Delhi.


(Malathi R. Sridharan)
Under Secretary to the Government of India.

भारत के राजपत्र के भाग II, खण्ड 3 III में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, दिनांक 19 मार्च, 1998

अधिसूचना

सं० फा० सं० 204/11/96-आयकर नि II यह सर्वसाधारण की सूचना के लिए अधिसूचित किया जाता है कि केन्द्रीय सरकार द्वारा चारोतार हाऊसिंग फाइनेंस लि०, आनन्द को आयकर अधिनियम, 1961 की धारा 36 III IV में के प्रयोजनार्थ कर निर्धारण वर्ष 1997-98 और 1998-99 के लिए एक आवात वित्त कम्पनी के रूप में अनुमोदित किया जाता है।

यह अनुमोदन इस शर्त पर किया जाता है कि यह कम्पनी आयकर अधिनियम, 1961 की धारा 36 III IV के प्रावधानों के अनुरूप होगी और उनका अनुपालन करेगी।

४१२ मालती

मालती आर. श्रीधरन

अवर सचिव, भारत सरकार

अधिसूचना सं० 10561

फा. सं. 204/11/96-आयकर नि. II

सेवा में,

प्रबन्धक,

भारत सरकार प्रेषित,

मायापुरी, नई दिल्ली.

प्रतिलिपि : अंग्रेजी पाठानुसार प्रेषित।